



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**O.A. No. 3163/2019  
M.A. No. 427/2020**

New Delhi, this the 7<sup>th</sup> day of February, 2020

**HON'BLE MR. S.N. TERDAL, MEMBER (J)  
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

Amit Kumar Sharma,  
Aged about 36 years,  
S/o Kiranpal Sharma,  
R/o D-12, Sanjay Enclave,  
Uttam Nagar, Delhi-110 059.  
Post : PGT (Computer Science) (Male)  
Post Code : 150/17  
Group-B.

.. Applicant

(By Advocate: Shri Tenzing Thinlay Lepcha for  
Shri Anuj Aggarwal)

Versus

1. The Directorate of Education,  
Govt. of NCT of Delhi,  
Through the Director of Education,  
Old Secretariat Building,  
Civil Lines, Delhi-110054.
2. Delhi Subordinate Services Selection Board  
(DSSSB),  
Through its Chairman,  
Govt. of NCT of Delhi,  
FC-18, Institutional Area,  
Karkardooma, Delhi-110092.

.. Respondents

(By Advocate : None)

**ORDER(ORAL)****Hon'ble Mr. S.N. Terdal, Member (J)**

MA 427/2020 is filed seeking withdrawal of the O.A. For the reasons stated therein, the MA is allowed and the O.A. is dismissed as withdrawn. There shall be no order as to costs.

**(Mohd. Jamshed)  
Member (A)**

**(S.N. Terdal)  
Member (J)**

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